

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

MA 233 of 2004  
OA 1202 of 1996

Present : Hon'ble Mr. Mukesh Kumar Gupta, Judicial Member  
Hon'ble Mr. M.K. Mishra, Administrative Member

S.E. Railway

-VS-

A.K. Sanyal

For the Applicant : Mr. L.K. Chatterjee, Counsel  
(Respdtn. in O.A.) Mr. B.P. Roy, Counsel

For the Respondent : Mr. A. Chakraborty, Counsel  
(Applt. in O.A.)

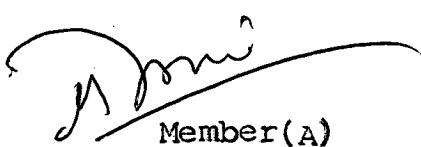
Date of Order : 09-12-2004

O R D E R

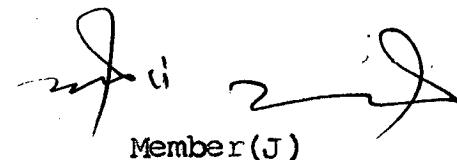
MR. MUKESH KR. GUPTA, JM

Heard Id. Counsel for both sides on MA. The applicant has no objection to dispose of the present M.A. subject to the condition that one vacancy in the cadre of Laboratory Assistant will be made available to the applicant consequent upon restructuring of the posts as and when are available. Accordingly, the MA is disposed of.

O.A. will be listed for hearing on 17-12-2004.



Member (A)



Member (J)

DKN